

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

CP No. 369(ND) 2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
22.11.2017**

**NAME OF THE COMPANY: Meidensha Corporation Vs. M/s Prime Meiden  
Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 241-242**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

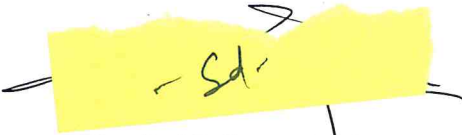
For the Petitioner: Mr. Inder Raj Gill, Ms. Anuradha Sharma,  
Mr. Avichal Prasad, Mr. Karan Malhotra and  
Mr. L. Khanna, Advocates

For the Respondent: Mr. Anurag Dayal, Advocate for R-13 to 18

**ORDER**

Notice of the Application is accepted by Mr. Dubey appearing for  
Respondent No.4 company. Reply, if any, be filed on the next date of hearing.

To come up on 27<sup>th</sup> November 2017 for disposal of this application.

  
**(S. K. Mohapatra)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**